

Notes of the Registry	Order of the Tribunal
-----------------------	-----------------------

R.A. 69/04

in
OA. 1264/99

8.10.04

Hon. Mr. Justice S. R. Singh, V.C.

Hon. Mr. D. R. Tiwari, A.M.

Heard Sri A. K. Gaur, learned Counsel for applicant.

The OA. was decided on merit vide order dt. 9.2.04. We find no manifest error in the order sought to be reviewed. In the circumstances, the Review Application is dismissed.

R

~~Tiwari~~
A.M.

~~Singh~~
V.C.